## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

I Election Nomber

PETITION NUMBER : CP/674A/(IB)/2017

NAME OF THE PETITIONER(S) : RELIANCE COMMERCIAL FINANCE LTD

NAME OF THE RESPONDENT(S) : VASAN DENTAL HOSPITAL PVT LTD

UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

MV. YASOOD VARDAAN. SENIOR COUNSEL.

K. MOORTHY

FOR. COUNSEL FOR.

PETITIONER.

Preettii. S. Arasu

Counsel for lesp.

for Rajagopal & Raymalhan

Advocation

## **ORDER**

Counsels representing both the parties are present and submitted that the settlement talks between the parties has failed. They prayed for time to make submissions. Time is enlarged at request. Put up on 17.01.2018.

(S VIJAYĀRĀGHAVAN) Member (Technical) (K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

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